

IN THE HIGH COURT OF JHARKHAND AT RANCHI

W.P.(C) No. 148 of 2020

05/13.04.2021

The present case is taken up through video conferencing.
Heard Mr. A.K. Sinha, learned Senior Counsel for the petitioner.
For argument of the respondents, put up this case in the week commencing from 14th June, 2021 under the heading "For Admission".

(Rajesh Shankar, J.)

Ritesh